

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2354

ANSWERED ON:23.08.2013

DEVELOPMENT OF TRIBALS

Das Shri Ram Sundar;Hegde Shri. K. Jayaprakash

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government implements various developmental programmes for tribals in the Left Wing Extremist Affected areas;
- (b) if so, the details thereof;
- (c) whether the tribals in such areas are unable to reap the benefits of the schemes due to the slow pace of implementation of the programmes;
- (d) if so, the details thereof; and
- (e) the corrective steps taken/being taken by the Government to expedite the implementation of programmes in such areas and bring tribals to the mainstream?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (e): Planning Commission implements Additional Central Assistance (ACA) scheme earlier known as Integrated Action Plan (IAP), for Left Wing Extremism(LWE) affected districts which now cover 88 districts with an allocation of Rs.30 crore per district per annum for 2013-2014 and 2014-15. As per information received from Planning Commission, an amount of Rs.6090.00 crore has been released till date out of which expenditure of Rs. 4797.39 crore has been incurred. Road Requirement Plan-I (RRP-I) is being implemented by Ministry of Road Transfer and Highway for development of 5477 kms of roads in 8 LWE affected States at an estimated cost of Rs.7300 crore. As on 01.08.2013 out of the total approved length of 5477 kms, a total of 2610kms have been completed and the total expenditure incurred is Rs.3252 crore.

The Ministry of Tribal Affairs is implementing Central Sector Schemes, Centrally Sponsored Schemes and Special Area Programmes for the integrated socio economic development and welfare of the Scheduled Tribe in the country including Left Wing Extremist affected areas. The programmes and schemes of the Ministry are intended to support and supplement, through financial assistance, the efforts of other Central Ministries, the State Governments and voluntary organizations, and to fill critical gaps taking into account the needs of ST. State Governments are eligible for 100% central share for construction of Hostel of Girls'/Boys' in naxal affected areas and construction of Ashram Schools in TSP areas, which is otherwise on 50-50 basis. These schemes/programmes are indicated at the Annex.

The Government of India has constituted an Empowered Group of Officers under the Chairpersonship of the Secretary, Planning Commission with powers to over-ride or modify the existing instructions on the implementation of various development programmes and flagship schemes in LWE affected areas for accelerated development of these areas.